

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1117

ANSWERED ON:02.03.2016

Simplified Forms

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Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government plans a single page condensed form for applications for different services like birth, death, pension, etc. and if so, the details thereof;
- (b) whether the Government also plans to simplify and convert all multi-page forms of different schemes to a single page;
- (c) if so, the details thereof; and
- (d) whether the Government proposes to integrate Aadhaar number with Government services so as to avoid filling up of unnecessary details, and if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (d): The subjects like registration of birth and death certificate falls within the State List of the Constitution of India. It is for the States and Union Territory Administrations to take action for simplification of their forms as per the need and requirement. As a part of 'Minimum Government & Maximum governance' various initiatives are being undertaken in the Central Government for reforms, which includes simplification of procedures and forms. Accordingly, Department of Administrative Reforms & Public Grievances has on 15.02.2016 requested all Ministries/Departments to undertake an exercise to review forms concerning citizens' services and explore the possibility making them one page. Further, administrative reforms, inter-alia, concerning simplification of procedures and forms are a continuous exercise and depend on the requirements of the day.
